Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB) No. 247/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Yogendra Pal Jain Operational Creditors -Versus- South Eastern Carriers Pvt. Ltd.		
Under Section		9 I B C		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1.	RATNANO BANERDEE, SENIOR ADVOCATE / FOR			Sanjeeb Sem'
2 .	SATADEBP	BHATTACHARIYA ADVOCATE	South Eastern Curriers Pot, lod.	deted: 21-07-
3.	S.R. KAK	RANIA ADVOCATE	Solvers for the	
4,	SANJEE			
5-,	ARKADEB			
6	AJAN GAS	Q D-12	for Y-P. Jan	ales
	3.55 min		ORDER	21/20 12

Ld. Counsels for the petitioner and the respondent are present.

Heard. Reserved for order.

≤ ¼ · (Vijai Pratap Singh) Member (J)